

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.410**

**IA/6313/ND/2022, IA/490/ND/2022, IA/40/ND/2021,  
IA/5228/ND/2020 in IB/1061/ND/2018**

**IN THE MATTER OF:**

Modi Distillery Ltd ... Applicant

Versus

Gagan Distillers And Beverages Pvt Ltd ... Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 17.01.2023**

**Coram:**

**MR. P.S.N. PRASAD**

**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Abhishek Anand, Mr. Mohak Sharma,  
Mr. Nikhil Jain, Ms. Supriya Banerjee, Adv.

For the Liquidator: Mr. Rishi Singh, Adv.

For Mr. Rahul Wadhwa &

Mr. Amit Arora (Respondents): Mr. Hitesh Mankar, Adv.

For Gagan Doda (Respondent): Mr. Tabrez Malawat, Mr. Syed Hamza, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **20.02.2023**.

**Sd/-  
Vishal Rana  
Court Officer  
Court-IV**